

MINISTRY OF CIVIL AVIATION (SHRI ARIF MOHD. KHAN): (a) to (d) The information is being collected and will be laid on the Table of the House.

Appointment of dealers and distributors for Public Sector Oil Companies

1449. SHRI GUFRAAN AZAM: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Government have recently set up Selection Boards for appointment of dealers and distributors for the four public sector oil companies in the country;

(b) if so, what is the composition of the Selection Boards; and

(c) what are the areas for which oil dealers are likely to be chosen?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M. S. GURUPADASWAMY): (a) Yes, Sir. Oil Selection Boards have been reconstituted.

(b) The composition of each Oil Selection Board is as follows:

- (i) a Retired Judge : Chairman of the High Court
- (ii) a Retired Senior : Member Civil Servant
- (iii) a prominent figure : Member from the general public.

(c) The respective area of operation of each Board is given below :—

Oil Selection Board (North-I) (New Delhi)	State of U.P. & Union Territory of Delhi.
Oil Selection Board (North-II) (Chandigarh)	States of Punjab, Haryana, Himachal Pradesh, Jammu & Kashmir, Rajasthan, U.T. of Chandigarh.
Oil Selection Board (West-I) (Ahmedabad)	States of Gujarat, Madhya Pradesh & U.T. of Daman & Diu.
Oil Selection Board (West-II) (Bombay)	States of Maharashtra & Goa.
Oil Selection Board (East) (Calcutta)	States of Bihar, West Bengal, Orissa & North-Eastern States of Assam, Meghalaya, Nagaland, Mizoram, Arunachal Pradesh, Manipur, Tripura & Sikkim.
Oil Selection Board (South) (Madras)	States of Andhra Pradesh, Kerala, Karnataka, Tamil Nadu & U.T. of Pondicherry.

Dealers and distributors for Diesel, Petrol, Kerosene and LPG in these areas will be chosen by the respective Oil Selection Boards as per the marketing plan approved from time to time.

Harassment to customers by M/s. Praveen Gas Services, Bhiwani

1450. SHRI N. RAJANGAM: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether it is a fact that M/s. Praveen Gas Service Bhiwani under Bharat Petroleum are compelling their

customers to purchase the gas stoves also from them;

(b) whether it is also a fact that the said agency have not been delivering gas cylinders at home in particular at Board's Complex and customers have to take the delivery of the cylinders from the site of the agency;

(c) if so, why no refund of cartage charges are given to the customers;

(d) whether Government have discontinued the scheme of delivery of the gas cylinders at home particularly for the said agency; and